Dr. Rajendra Prasad Memorial

342. Shri SITARAM JAIPURIA: Wil the Prime Minister be pleased to state whether there is any proposal under Government's consideration to raise a memorial in the memory of the late President Dr. Rajendra Prasad, and if so, what are the details of the proposal?

THE PRIME MINISTER (SHRI LAL A Society known BAHADUR): the Rajendra Memorial Research Society for Medical Sciences has been registered in Bihar for commemorating the life and work of the late Dr. Rajendra Prasad. The ultimate aim of this Society is to establish an All India Institute of Medical Research estimated to cost Rs. 2 crores. Small beginnings in this direction have already been made by setting up the Research Institute for Chest Diseases at Patna.

Some prominent members of public of Bihar have also set up a society known as the Rajendra Smriti Samiti, Patna. The Sadaquat Ashram building, in which Dr. Rajendra Prasad breathed his last, is maintained by this Samiti, and a museum containing his personal articles and connected with his life has been set up there. All his works, including letters and speeches, are also collected. A children's educative park is to be laid in the compound with a big sized globe showing places visited by Dr. Rajendra Prasad.

BELGRADE CONFERENCE OF NON-ALIGNED COUNTRIES

343, Shri M. C. SHAH: Will the Minister of EXTERNAL AFFAIRS pleased to state whether it has been possible for Government to assess as to how far the resolutions passed by the Conference of Non-aligned Countries which met at Belgrade in September, 1961, have been implemented?

THE DEPUTY MINISTER MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): The Declarations of the Belgrade Conference represent a consensus of opinion various issues and are guiding principles rather than specific steps to be taken by participating countries. is, therefore, difficult to make a precise assessment of the extent to which the resolutions of the Belgrade Declaration have been implemented.

Subsequent developments following the Belgrade Conference have firmed the correctness of the appraisals of the international situation made by the participants, and their conviction that in the nuclear era. the basic problems of the world must be settled by peaceful means.

Within the U.N. organisation, outside it, the non-aligned countries have helped in promoting peaceful approaches and reducing tensions. By way of example the United Nations Conference on Trade and Development which was held in Geneva this year was a result of initiatives taken at the Belgrade Conference. The participation of eight non-aligned nations in the Geneva Disarmament Conference and their efforts in those disarmament talks, can also be related to the Belgrade Conference.

The non-aligned nations have contributed much to accelerating the process of decolonisation. Since the Belgrade Conference, many nations in Africa and elsewhere have independence, and none of them has aligned itself to any military pact in the context of the "cold war".

का बनाया

३४४. श्री राम सहाय: क्या सुचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) फिल्म डिवीजन ने फिल्म बनाने की कास्ट कम करने के लिये जे ग्रीर २-३ फिल्मों के यन ने पर स्टडी करने या विचार किया था, क्या वह स्टडी की जा च्की है; ग्रौर

(ख) यदि हां, तो उसके क्या परिणाम निकले हैं ?

†[Production of Films

- 344. SHRI RAM SAHAI: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether the study into the production of 2-3 more films, which was proposed to be undertaken to reduce the cost of production of films by the Film Division, has since been completed; and
- (b) if so, what are the results thereof?]

सूचना तथा प्रसारण मंत्री (श्रीमती इन्दिरा गांघी):(क) ग्रध्ययन ग्रभी चालु है।

(ख) सवाल नहीं उठता ।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) The study is still in progress.

(b) Does not arise.]

DELINQUENT OFFICERS OF THE POSTAL DEPARTMENT IN LOWER ASSAM

- 345. Shri BAHARUL ISLAM: Will the Minister of Communications be pleased to state:
- (a) whether it is a fact that delinquent employees of Class III and Class IV of the Postal Department in the Lower Assam Division can be and are punished, for the same offence simultaneously by the Postmaster (Gazetted) and the Senior Superintendent of Post Offices of the Division; and
- (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER TN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): (a) No, Sir. Though the Postmaster, Gauhati (Gazetted) and the Senior Superintendent of Post Offices, Lower Assam Division, Gauhati have concurrent disciplinary powers in respect of Class III and Class IV officials, simultaneous disciplinary action is not taken, the former is under the overall administrative control of the latter.

(b) Does not arise.

DIWAKAR COMMITTEE ON SMALL NEWSPAPERS

346. SHRI R. S. KHANDEKAR: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the Diwakar Committee on Small Newspapers has submitted its report to Government;
- (b) if so, what are its main recommendations; and
- (c) what action has been taken on the implementation of the recommendations of the Committee?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) and (c) Do not arise. The Report is awaited.

P.M.'s visit to U.K.

SHRI RAM SINGH:
347.
SHRI SANKAR PRATAP
SINGH DEV:

Will the PRIME MINISTER be pleased to state:

- (a) whether he is likely to visit the United Kingdom very shortly; and
- (b) if so, when, and what are the topics which are to be discussed with the Government of the United Kingdom?

^{†[]} English translation.